

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b) Yes. The Pharmacy Council of India has suggested the following major changes in the existing Education Regulations:—

(i) Duration of the course from one year to two years after 10 plus 2 Course.

(ii) Course contents to be revised and a number of subjects to be added in order to improve the knowledge and skills of the pharmacists.

(iii) Minimum standard of passing the examination of Diploma to be raised from 40 per cent to 50 per cent.

The proposal is under consideration of the Central Government.

Hathi Committee Report

46. SHRI N. E. BALARAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the present position of Hathi Committee Report; and

(b) whether Government propose to take into consideration the recommendations contained in the said report while evolving a new drug policy?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) and (b) The recommendations contained in the Hathi Committee Report were taken into consideration while formulating the first Drug Policy in 1978. This policy was reviewed and a set of Measures were announced in December 1986. The current Drug Policy is under review. The experience gained so far in its implementation and the recommendations of Hathi Committee would also be taken into consideration for this purpose.

Purchase of Airbus A-320 aircraft

47. SHRI KAMAL MORARKA:
SHRI YASHWANT SINHA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether in view of the Airbus A-320 crash at Bangalore Government still propose to buy the remaining 16 A-320 aircraft as per the contract;

(b) whether Government would consider buying Boeing 757 aircraft as envisaged at one stage;

(c) whether Government would examine the possibility of selling the A-320s already purchased to other countries and buy Boeing 757 instead; and

(d) by when a decision in this regard is likely to be taken?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (d) The question of taking further delivery of the A-320 aircraft is under consideration.

(b) and (c) At present no such proposal is under consideration.

ONGC'S plan for investment in Tripura

48. SHRI MAHENDRA PRASAD:
SHRI MURLIDHAR CHANDRA-
KANT BHANDARE:

SHRI SURESH PACHOURI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether ONGC has drawn out a plan for investment of Rs. 743 crores in Tripura during the Eighth Five Year Plan period; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) and (b) The investment plan of Oil and Natural Gas

Commission for Tripura and other parts of the country during the 8th Plan period will be finalised along with the finalisation of the Eight Five Year Plan for the country.

Spread of TB in Rajasthan

49. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the survey conducted by the Mortality Audit Cell of Santokha Surlabhji Memorial Hospital, Jaipur revealing rampant TB in Rajasthan with high mortality rate;

(b) if so, what are the details thereof; and

(c) what is the nature and quantum of Central assistance given to the State Government to meet the situation?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) This Ministry is not aware of any such survey.

(b) and (c) Does not arise.

मध्य प्रदेश में खादी और ग्रामोद्योग आयोग द्वारा अनुसूचित जाति/अनुसूचित जनजाति के लोगों को दिए गए लाभ

50. श्री अजीत जोगी :

कुमारी सुशीला तिरिया :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में खादी और ग्रामोद्योग आयोग द्वारा चलाये गए विभिन्न कार्यक्रमों से लाभान्वित होने वाले अनुसूचित जाति/अनुसूचित जनजाति के लोगों की संख्या कितनी है ; और

(ख) उक्त कार्यक्रमों के अधीन इन श्रेणियों के और अधिक लोगों को

लाभान्वित करने के लिए खादी और ग्रामोद्योग आयोग द्वारा क्या नई पहल की जा रही है ?

उद्योग मंत्री (श्री अजीत सिंह) :

(क) 1988-89 के दौरान मध्य प्रदेश राज्य में के० वी० आई० क्षेत्र से लाभान्वित अनुसूचित जाति तथा अनुसूचित जनजातियों के व्यक्तियों की संख्या क्रमशः 22,448 तथा 11,575 थी ।

(ख) इन वर्गों के और अधिक व्यक्तियों को लाभान्वित करने की दृष्टि से के० वी० आई० सी० द्वारा निम्नलिखित उपाय किए गए हैं :-

(1) देश के चुने हुए क्षेत्रों में, जहां अनु०जा०/अनु०जन०जा० की आबादी काफी है, विशेष कार्यक्रम आरंभ करना ।

(2) रा०यों के लिए के० वी० आई० सी० के कुल बजट आबंटनों में अनु०जा०/अनु०जन०जा० के लिए अलग आबंटन निर्धारित करना ।

(3) ऐसी योजनाएं अलग से रखने का सुनिश्चित करना जो विशेष रूप से अनु०जा०/अनु०जन०जा० समुदायों के लाभ के लिए अनुकूल हों ।

(4) गरीबी की रेखा के नीचे आने वाले अनु०जा०/अनु०जन०जा० कारीगरों के लाभ के लिए 75% अनुदान तथा 25% ऋण के उदारीकृत सहायता प्रतिमान लागू करना, जो इस समय देश के अन्य क्षेत्रों के लिए लागू है । ऐसी संस्थाओं को वित्तीय सहायता दी जायेगी, जिनके सदस्यों की कुल संख्या में दो तिहाई संख्या अनु०जा०/अनु०जन०जा० के कारीगरों की हो ।

(5) बड़ी संस्थाओं को 2.50 करोड़ रु० की अधिकतम सीमा के अतिरिक्त सहायता देना, बशर्ते कि वे अतिरिक्त धनराशि को अनु०जा० तथा अनु०जन०जा० के लाभ के लिए विशेष रूप से इस्तेमाल करें ।

मध्य प्रदेश में विमान सेवायें

51. श्री अजीत जोगी :

कुमारी सुशीला तिरिया :

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान (i) रायपुर-दिल्ली और (ii) इंदौर-बम्बई के